

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

O.P. No. 1 of 2011

Dated : 28th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Tariff Revision
(Suo-Motu action on the letter
Received from Ministry of Power)**

Counsel for the Amicus Curiae(s) : Mr. Amit Kapur
Mr. Buddy A. Ranganadhan

Counsel for the Commissions : Mr. Sakesh Kumar

ORDER

Post the matter on **11.09.2014**. In the meantime, Secretary,
FOR is directed to give further particulars.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/vt